

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/1590/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 30th March 2019.

Sub:- **Casual Leave .**

Ref:- Your Email dated 28.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 29.12.2018, has been granted/rejected.

Yours faithfully,

Sd/-

JT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/1591/A, dated 30.03.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

